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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 505/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: SKJ Engineering Pvt. Ltd.  
V/s.  
Roc, Pune

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
48	Parth.M.	Advocate for Appellant.	Parth Meheswaar

ORDER

CP 505/252/NCLT/MB/MAH/2017

On the Application filed by the Petitioner u/s.252 (1) of the Companies Act, 2013, the Registrar of Companies, Pune, Maharashtra is hereby directed to file objections if any within 15 days hereof.

List this matter on 4.12.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)